# GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

# RAJYA SABHA UNSTARRED QUESTION NO. 418 TO BE ANSWERED ON 6<sup>TH</sup> FEBRUARY, 2024

# UPLOADING OF ASSETS OF MEMBERS OF NATIONAL MEDICAL COMMISSION

## 418. SHRI A. D. SINGH:

- (a) whether the National Medical Commission (NMC) has uploaded the assets of only seven out of its 33 members;
- (b) whether NMC Act mandates that all 33 members and 22 part-time members should declare their assets on the Commission's Website;
- (c) the reasons for not uploading the assets of the rest of the members even after three years; and
- (d) how much more time would be taken to upload the assets of the remaining members?

#### ANSWER

# THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

(a) to (d): The declaration of assets and liabilities of currently serving Chairperson and permanent members of the Commission have been uploaded on the website of National Medical Commission (NMC) as per the provisions of section 6(6) of NMC Act, 2019.

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